

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION No. 2159  
TO BE ANSWERED ON 24.12.2018**

**Admission Rules for M.Phil./Ph.D.**

**‡2159. SHRI NAGAR RODMAL:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is contemplating to change the admission rules for M.Phil. and Ph.D. in Central Universities; and

(b) if so, the time by which this is likely to be done and the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(Dr. SATYA PAL SINGH)**

(a) & (b): The procedure for admission to M.Phil./Ph.D. programmes is governed by UGC (Minimum Standards and Procedure for Awards of M.Phil/Ph.D Degree) Regulations, 2016 as amended from time to time. These Regulations apply to every University established or incorporated by or under a Central Act, Provincial Act or a State Act, every institution including a constituent or an affiliated College recognized by the Commission, in consultation with the University concerned under clause (1) of Section 2 of the University Grants Commission Act, 1956, and every institution deemed to be a University under section 3 of the said Act. These Regulations were last amended vide notification dated 16.10.2018.

\*\*\*\*\*